CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>

PRINCIPAL BENCH - COURT NO. 1

Anti Dumping Stay Application No. 50049 of 2023 in Anti Dumping Appeal No. 50010 of 2023

Alleima Materials Technology Jiangsu Co. Ltd.

..... Appellant

Versus

Designated Authority Directorate General of Anti-Dumping and Allied DutiesRespondent

APPEARANCE:

Shri Dinesh Agrawal, Chartered Accountant, Shri Mayank Jain, Shri Vikram Naik, Advocate for the appellant.

Shri Ameet Singh, Ms. Bhavana Varsha & Ms. Niharika Sharma, Advocate for DGAD

Shri Nagendra Yadav, Authorised Representative for the Revenue

Ms. Reena Asthana Khair & Ms. Shreya Dahiya, Shri Rajesh Sharma & Shri Nikhil Sharma, Advocate for the respondent.

CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. P.V.SUBBA RAO, MEMBER (TECHNICAL) HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

DATE OF HEARING: March 20, 2023

ORDERSHEET

It is pointed out by Ms. Reena Khair, learned counsel appearing for the Domestic Industry that a Cross Appeal has been filed in the office on March 17, 2023. It will take sometimes for notices to be issued in Cross Appeal.

2. List on **April 24, 2023** with the Cross Appeal – M/s Welspun Specialty Solutions Ltd. vs. Union of India & ors. that has been filed by the Domestic Industry at the top of the board.

(JUSTICE DILIP GUPTA) PRESIDENT

(P.V.SUBBA RAO) MEMBER (TECHNICAL)

> (BINU TAMTA) MEMBER (JUDICIAL)

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